

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 204 of 2015 & IA No. 343 of 2015

Dated: 16th September, 2016

In the matter of:-

| | |
|--|---------------------|
| Indian Wind Energy Association & Anr. | Appellant(s) |
| Vs. | |
| Gujarat Electricity Regulatory Commission & Ors. | Respondent(s) |

ORDER

The Court could not assemble on 14.09.2016 due to fire in the building. As agreed by the parties, list the matter on **24.10.2016**

(COURT MASTER)